

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.1  
**C.P. (IB)/234(AHM)2024**

**Proceedings under Section 59 IBC**

**IN THE MATTER OF:**

Shashikant Shravan Dhamne Liquidator of Kaisha Packwell Private Limited .....**Applicant**

.....**Respondent**

**Order delivered on: 09/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ashish Shah, PCS

For the Respondent :

**ORDER**

Learned Counsel for the applicant is directed to issue notice upon respondent, RoC and Income Tax and all regulatory authorities.

List for further consideration on 17.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**